

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 26 OF 2018 &
IA NO. 131 OF 2018

Dated: 7th March, 2019

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Tata Power Delhi Distribution Limited

.... Appellant(s)

Vs.

NTPC Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Rahul Kinra, Adv.
Mr. Aditya Gupta, Adv.
Mr. Anurag Bansal Rep.of TPDDL

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Pulkit Agrwal for R-1

ORDER

List this matter for hearing on **09.05.2019**, as agreed by the learned counsel for the Appellant and the first Respondent.

(Ravindra Kumar Verma)
Technical Member

vt/ss

(Justice N. K. Patil)
Judicial Member